

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.9.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 402/2018 in CP(IB) No. 282/7/HDB/2017
NAME OF THE COMPANY	Sevenhills Healthcare Pvt ltd
NAME OF THE PETITIONER(S)	Axis Bank
NAME OF THE RESPONDENT(S)	Sevenhills Healthcare Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Gr. Sai Prasen Prettam Reddy	Adv in I.A.	9951402522 prasen@gnulegal -com	Prasen
Rubaina S Khatoun	Adv in IA	709924433	R

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Mr.G.Sai Prasen and Mr.Prettam Reddy present for Petitioner. Learned counsel Ms.Rubaina S Khatoun present for Applicant in IA.

In view of Member relieving today.

List the matter on 25.09.2018.


MEMBER JUDICIAL